Opening of Qutub Minar for public

- 1796. PROF. M. M. AGARWAL: Will the Minister of CULTURE be pleased to state:
- (a) whether there is any proposal under Government's consideration to keep the Qutub Minar open to the public which is closed for the last several years;
 - (b) if so, the details thereof; and
- (c) by when the visitors would be allowed to see the historical monuments?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF CULTURE (SHRI S. JAIPAL REDDY): (a) to (c) The Qutub Minar is open to the visitors. However, the visitors and tourists are not allowed to climb the staircase since 1981. A decision in principle has been taken to open the Qutub Minar upto the first floor. Adequate security and safety measures need to be ensured, and put in place before a final decision is taken. Necessary repairs and other works relating to security and safety of the Qutub Minar are in progress.

Plan for prevention of flash floods

- 1797. SHRIMATI SYEDA ANWARA TAIMUR: Will the Minister of DEVELOPMENT OF NORTH EASTERN REGION be pleased to state:
- (a) whether it is a fact that a 22 crore rupees plan titled "Erosion control for prevention of flash floods in Guwahati City" is pending for final clearance;
 - (b) if so, the details thereof;
- (c) whether Government have taken any measures for afforestation and other anti-erosion measures on the hills in and around the city of Guwahati under this plan; and
 - (d) if so, the details thereof?

THE MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI P. R. KYNDIAH): (a) and (b) The Government of Assam had proposed a project, namely, "Soil erosion control for managing of flash floods in Guwahati city" with an estimated cost of Rs. 21.25 crore in their priority

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list of projects for the year 2004-2005 under Non Lapsable Central Pool of Resources (NLCPR). This project alongwith other priority projects of Assam was considered by the inter-ministerial Committee constituted for administration of NLCPR. The Committee did not recommend its retention. However, since it was a project on flash flood control, M/O DONER forwarded the same to the Ministry of Water Resources for consideration.

- (c) and (d) The following schemes/projects relating to afforestation and anti-erosion measures have been taken up in and around Guwahati:
 - Protection of Guwahati town from Sukleswarghat to Bharalumukh from erosion of river Brahmaputra at a cost of Rs. 2.30 crore under NLCPR.
 - (2) Protection of Guwahati town from Cachari Bazaar to D.C. Court from erosion of river Brahmaputra at a cost of Rs. 3.33 crore under NLCPR.
 - (3) Kamrup (East) Forest Development Agency project for afforestation at a cost of Rs. 1.17 crore under National Afforestation Program me Scheme of the Ministry of Environment and Forests.

Autonomy to PSUs

- † 1798. SHRI UDAY PRATAP SINGH: Will the Minister of HEAVY INDUSTRIES 3AND PUBLIC ENTERPRISES be pleased to state:
- (a) whether the Government are considering to grant autonomy to the Public Sector Undertakings and Institutions; and
- (b) if so, the details thereof alongwith names of such undertakings/institutions?

THE MINISTER OF STATE OF THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) and (b) Yes, Sir. The Government have pledged to devolve full managerial and commercial autonomy to successful profit making Public Sector Undertakings (PSUs) operating in a competitive environment. Various suggestions, including delegation of greater powers for investment, are being considered by the Government keeping in view the critical assessment of comparative strengths of the PSUs.

[†] Original notice of the question was received in Hindi.